

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 105**  
**(IB)-718(ND)2019**  
**IA/1779/2021**

**IN THE MATTER OF:**

**GP Petroleum Ltd.**

... **Applicant/Petitioner**

**Vs.**

**M/s. VCRM Petrochemicals Pvt. Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 28.04.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Adv. Anjana Verma for Mr. Pankaj Khaitan, Liquidator

**ORDER**

**IA/1779/2021:** It is the first progress report submitted by the Liquidator. The same is taken on the record subject to just exceptions.

With this, **the present IA stands closed.**

**Sd/-**  
**(L. N. GUPTA)**  
**MEMBER (T)**

**Sd/-**  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**